

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 977 OF 2024**

**IN THE MATTER OF:**

**Renu Rani & Ors.**

**....APPLICANT**

**VERSUS**

**State of Haryana & Ors.**

**....RESPONDENT**

**MEMO OF PARTIES (As per order dated 12-12-2025)**

**1. Renu Rani**

**APPLICANT No. 1**

**2. Rajaram**

**APPLICANT No. 2**

**VERSUS**

**1. Ministry of Environment Forest and Climate Change,**

New Delhi through Secretary, Jor Bagh Road,

Lodi Colony, New Delhi, Delhi-110 003

Email: [secy-moef@nic.in](mailto:secy-moef@nic.in)/ [lmc.moef@gov.in](mailto:lmc.moef@gov.in)

(RESPONDENT No.1)

**2. State of Haryana**

Through Principal Secretary/ Additional Chief Secretary

Ministry of Environment and Forest & Climate Change,

State of Haryana, 31 A Dakshin Marg, 33A Sector 31, Chandigarh-160030

Email: [ronz.chd-mef@nic.in](mailto:ronz.chd-mef@nic.in)/ [environment@hry.nic.in](mailto:environment@hry.nic.in)

(RESPONDENT No.2)

**3. Haryana State Pollution Control Board**

Through its Member Secretary, Sector-6, Bahadurgarh, Haryana 124507

Email: [hspcb@hry.nic.in](mailto:hspcb@hry.nic.in)/ [hqhspcb@hspcb.org.in](mailto:hqhspcb@hspcb.org.in)

[hspcbho@gmail.com](mailto:hspcbho@gmail.com)/ [hspcbrojr@gmail.com](mailto:hspcbrojr@gmail.com)

(RESPONDENT NO.3)

**4. Central Pollution Control Board**

Through its Member Secretary,

Parivesh Bhawan, Maharshi Valmiki Marg, East Arjun Nagar,

Vishwas Nagar Extension, Vishwas Nagar, Shahdara, Delhi, 110032

Email: [mascb.cpcb@nic.in](mailto:mascb.cpcb@nic.in)

(RESPONDENT No.4)

**5. M/s Rajiv Gandhi Thermal Power Plant,**

**Khedar, Barwala, District Hisar, Haryana**

Through its Chairman/Managing Director,

HPGEL, RGTPP, Khedar, Barwala 125121 (Near HP Petrol Pump, Barwala)

Email: [md@hpgcl.org.in](mailto:md@hpgcl.org.in)/ [dirtech2@hpgcl.org.in](mailto:dirtech2@hpgcl.org.in)

(RESPONDENT No.5)